Annexure-8
Name of the corporate debtor: Eternal Motors Private Limited: Date of commencement of liquidation 13-9-2023; List of creditors as on 20-12-2023

List of operational creditors (Other than Workmen and Employees and Government Dues)

| Sl. | Name of cre ditor | Details of | f claim | Details of claim admitted | | | | | | Amount of | Amount of | Amount | Amount of | Remarks, if |
|-----|-------------------|------------|---------|---------------------------|------------|------------|------------|---------|----------|--------------|-------------|-----------|-----------|-------------|
| No. | | received | | | | | | | | contin- gent | any mutual | of | claim | any |
| | | Date of | Amou | Amou nt | Natur e of | Amount | Amount | Whether | % of | claim | dues, that | claim not | under | |
| | | receipt | nt clai | of cl aim | cl aim | covered by | covered by | related | voting | | may be set- | ad- | verifica- | |
| | | | med | ad mitted | | security | guara | party? | share in | | off | mitted | tion | |
| | | | | | | interest | -ntee | | SCC | | | | | |
| | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | |
| | | | | | Nil | | | | | | | | | |
| | | | | | | | | | | | | | | |
| | | Total | - | - | | | | | | | | | | |